

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'SMC-2' BENCH,  
NEW DELHI

BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER, AND  
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER

ITA No. 7777/DEL/2019  
[Assessment Year: 2014-15]

Shri Jaisi Ram  
House No. 368, Vill. Chandawali,  
Ballabgarh, Haryana

Vs.

The I.T.O  
Ward 46 (1)  
New Delhi

PAN: AUUPR4503 R

[Appellant]

[Respondent]

Date of Hearing : 18.03.2021  
Date of Pronouncement : 18.03.2021

Assessee by : None

Revenue by : Shri Ajay Kumar Gupta, ITO

**ORDER**

**PER N.K. BILLAIYA, ACCOUNTANT MEMBER,**

This appeal by the assessee is preferred against the order of the  
Commissioner of Income Tax [Appeals] -16, New Delhi dated  
28.06.2019 pertaining to Assessment Year 2014-15.

2. Before us, the ld. counsel for the assessee submitted an application dated 09.01.2021 requesting for withdrawal of appeal. It has been stated that the quarrel has been settled under the Vivad se Vishwas Scheme, 2020 and the appellant is in receipt of Form No. 3.

3. Noting the contents of the applications, the appeal is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee in ITA No. 7777/DEL/2019 is dismissed as withdrawn.

The order is pronounced in the open court on 18.03.2021.

Sd/-

(BHAVNESH SAINI)  
JUDICIAL MEMBER

Sd/-

(N. K. BILLAIYA)  
ACCOUNTANT MEMBER

Dated: 18<sup>th</sup> March, 2021.

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar  
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr.PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	